

Release of Kerosene to Karnataka

State; and

1312. SHRI G. MADE GOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total quantity of kerosene demanded by the Government of Karnataka during January to June, 1991;

(b) the quantity of kerosene actually released by the Union Government to the

(c) the steps taken to meet the demand of kerosene of the State in full?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The details of allocation and release of kerosene made to Karnataka from January to June, 1991 are as under:

(Figs. in Tonnes)

<i>Month</i>	<i>Allocation</i>	<i>Release</i>
January, 1991	40633	44289
February, 1991	40611	40494
March, 1991	35181	35144
April, 1991	34256	33826
May, 1991	34256	34437
June, 1991	34256	37375

SKO is allocated to States/Union Territories on a historical basis subject to that availability of the product.

Identification of Nationally Important Water Resources Projects

1313. SHRI SYED SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have identified projects of national importance in the field of water resources development and management;

(b) if so, the criteria for such identification;

(c) the names of the projects so far identified;

(d) whether the Union Government propose to bear a fixed part of the cost of such projects;

(e) if so, the details thereof; and

(f) the total estimated Central outlay on such projects during the Eighth Five Year Plan?

THE MINISTER OF WATER RESOURCE (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) The criteria worked out for identifying projects as national projects are:

- (i) International projects with potential of 1 lakh hectares and above;
- (ii) Inter-State projects with potential of 1 lakh hectares and above;
- (iii) Projects having international aspects;